

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:407
ANSWERED ON:24.08.2004
DEFICIENCY IN POWER GENERATION CAPACITY
Mane Smt. Nivedita;Patle Shri Shishupal Natthu

Will the Minister of POWER be pleased to state:

- (a) the details of power generated in the country during each of the last three years, State-wise;
- (b) the target fixed for the purpose and achieved during the said period, State-wise;
- (c) the deficiency in power generating capacity registered during the period in each State; and
- (d) the steps taken by the Government to bridge the gap between the supply and demand of power in the country?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 407 TO BE ANSWERED IN THE LOK SABHA ON 24.08.2004 REGARDING DEFICIENCY IN POWER GENERATION CAPACITY.

(a) to (c) : State-wise electricity generation target vis-a-vis actual generation for the last three years i.e. 2001-02 to 2003-04 is given in Annexure.

(d) : Electricity being a concurrent subject, supply and distribution of electricity in a State is the responsibility of the State Government/State Power Utility concerned which decides the priorities of power supply to various categories of consumers/areas in the State. Government of India supplements the efforts of the State Governments by setting up power plants through Central Public Sector Undertakings in Central Sector with allocation to the States depending upon their entitlement. The following steps are being taken to improve the generation and availability of power in the country:

(i) A capacity addition of 41,110 MW has been targeted for 10th Five Year Plan consisting of 22,832 MW in Central Sector, 11,157 MW in State Sector and 7,121 MW in Private Sector.

(ii) Early stabilization of newly commissioned units and overall increase in Plant Load Factor (PLF) of thermal units.

(iii) Creation of a robust National Grid for optimum utilization of generation capacity and inter-regional transmission of power.

(iv) To bring about reforms in distribution, Government of India has implemented the Accelerated Power Development and Reforms Programme (APDRP) for upgradation of sub-transmission system in States as a major step towards reduction of aggregate transmission and commercial losses and attaining commercial viability of the power sector. Funds are being provided to States for undertaking schemes for upgradation of sub-transmission and distribution systems under the APDRP.

(v) Comprehensive programme of extensive rural electrification.

(vi) Demand side management, energy efficiency and conservation measures.

(vii) Disbursement of loans with interest subsidy by the Power Finance Corporation for renovation and modernization of old and inefficient generating units.

(viii) Exploitation of hydro potential and development of thermal capacity at a faster pace.

ANNEXURE

ANNEXURE REFERRED TO IN PARTS (a) TO (c) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 407 TO BE ANSWERED IN THE LOK SABHA ON 24.08.2004 REGARDING DEFICIENCY IN POWER GENERATION CAPACITY.

State wise total generation for the year 2001-02, 2002-03 and 2003-04:

(Figures in MUs)

	2001-2002			2002-2003			2003-2004		
NAME OF STATE/UTs	TARGET FALL	ACTUAL FALL	SHORT FALL	TARGET FALL	ACTUAL FALL	SHORT FALL	TARGET FALL	ACTUAL FALL	SHORT FALL
W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET	W.R.T. TARGET
DELHI	8140	7952	-188	9960	8780	-1180	10050	10593	
HARYANA	8075	8175	8802	8908	9523	9792			
H.P.	8480	8374	-106	8905	8735	-170	12352	11753	-599
J&K	6287	5558	-729	6119	5983	-136	6213	7270	
PUNJAB	23760	23866	23720	23690	-30	23070	25581		
RAJASTHAN	19113	18988	-125	21202	21861	24514	23045	-1469	
U.P.	74864	74787	-77	74137	73837	-300	74302	74335	
UTTARANCHAL	3790	3326	-464	3810	3770	-40	4316	3904	-412
GUJARAT	53082	44446	-8636	47298	48281	0	54004	47284	-6720
M.P.	33700	30324	-3376	33380	33338	-42	33175	33296	
CHATTISGARH	23310	24740	24430	24305	-125	24000	24249		
MAHARASHTRA	69924	65319	-4605	65147	65147	65588	67371		
GOA	N.A.	- 356	- - 338						
A.P.	53429	51172	-2257	59438	56713	-2725	61747	57732	-4015
KERALA	11603	8874	-2729	11338	8092	-3246	11391	7723	-3668
KARNATAKA	27299	24851	-2448	27522	24105	-3417	28895	25040	-3855
TAMILNADU	47493	45419	-2074	47480	45986	-1494	50178	46670	-3508
PONDICHERY	235	250	235	265	235	277			
LAKSHADEEP	N.A.	- 21	0	22					
BIHAR	4547	5244	5450	5585	5668	6376			
JHARKHAND	7433	6606	-827	6634	7047	9456	6758	-2698	
ORISSA	15922	18690	17115	15635	-1480	19106	23828		
W.B.	32438	32653	35930	35802	-128	37625	38519		
SIKKIM	385	383	-2	385	390	380	381		
ANDAMAN NIC.	0	0	- -	165	145	-20			
ASSAM	3784	2857	-927	3346	2756	-590	3436	3093	-343
MEGHALAYA	785	794	816	822	816	731	-85		
MANIPUR	450	569	500	553	519	504	-15		
TRIPURA	835	844	1054	901	-153	1057	1083		
NAGALAND	287	145	-142	227	121	-106	240	164	-76
ARUNACHAL	50	41	-9	1159	199	-960	1023	984	-39
MIZORAM	0	0	0	0	11	-11			
TOTAL ALL INDIA	539500	515247	-24253	545539	531984	-13555	573055	558841	-14214

NOTE : 1. Includes generation of existing central sector projects in the States.
 2. Even though there is no generation in UTs of Daman & Diu, Dadar & Nagar Haveli and Chandigarh, they get power from the central generating stations as per their entitlements.